



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

No.F.IV/S.T./(Comp.Appnt.)/Admn.II/2026/ 21642-21652 Delhi, Dated the 11 MAR 2026

NOTIFICATION

The result of the Skill Test conducted by this office on 23.02.2026 for appointment to the post of Junior Judicial Assistant (JJA) on Compassionate Grounds is hereby notified as under: -

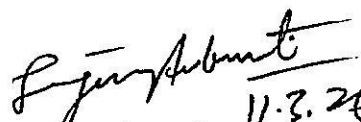
S. No.	Roll No.	Name, (Sh./Ms./Mrs.)	Net Typing Speed Qualifying Speed (35 W.P.M.)	Basic Knowledge Test Qualifying Marks 06/15	Basic Computer Knowledge Test Qualifying Marks 06/15	RESULT
1.	230220261	Neetu Rani	35.32	**	**	Qualified
2.	230220262	Seelam Sharma	28.16	**	09	Not-Qualified in Typing Test. Qualified in BCKT
3.	230220263	Vikas Sharma	40.28	09	**	Qualified
4.	230220264	Shoray Chauhan	46.46	**	**	Qualified
5.	230220265	Manshi	**	**	09	Qualified
6.	230220266	Kuldeep Kumar	3.28	**	**	Not-Qualified in Typing Test
7.	230220267	Jatin	53.44	**	**	Qualified
8.	230220268	Sheetal	-3.3	**	**	Not-Qualified in Typing Test.
9.	230220269	Ritin Kumar	45.54	12	**	Qualified
10.	2302202610	Kokil Suri	44.3	**	**	Qualified

NOTE:-

- (i) BKT: BASIC KNOWLEDGE TEST
- (ii) BCKT: BASIC COMPUTER KNOWLEDGE TEST
- (iii) MAX. MARKS FOR BKT AND BCKT ARE 15 AND QUALIFYING MARKS ARE 06.
- (iv) QUALIFYING SPEED FOR TYPING TEST IS 35 W.P.M.
- (v) ** Already Qualified

The candidates, who have failed to qualify any of the test, are granted one more opportunity to take Skill Test as and when scheduled/conducted by this office in future.

This issues with the prior approval of Ld. Principal District and Sessions Judge (HQs), Delhi.


(Sanjay Ambavat)
Administrative officer (Judicial).
Administration-II, Central,
Tis Hazari Courts, Delhi

Copy forwarded for information and necessary action to:

1. MR. VIKAS SHARMA, S/o Late Sh. Dinesh Kumar, R/o Village- Sherpur, Sikendrabad, Distt. Bulandshahar, U.P. - 203206
2. MS. SEELAM SHARMA, W/o Late Sh. Sachin Sharma, R/o H. No.-D-152-153, Nehru Vihar, Delhi-110054.
3. MS. NEETU RANI, W/o Late Sh. Ramesh Kumar, R/o Plot No. 26, KH. No. 172/4, Gali No. 3, Left portion 2nd Floor, Village Warizabad, Near Kali Ghat, Delhi- 110084.
4. SH. SHORAY CHAUHAN, S/o Late Sh. Rakesh Singh, R/o House No. A-243, Pradhan Enclave, Burari, Delhi-110084.
5. MS. MANSHI, D/o Late Sh. Vijender Kumar. R/o House No. 1158, Ishwar Colony, Kanjhawala Road, Bawana, Delhi-110039.
6. SH. KULDEEP KUMAR, S/o Late Sh. Vinod Kumar, R/o House No. Flat No. 303, 4th Floor, C-65/66, Mansaram Park, Uttam Nagar, New Delhi : 110059.
7. MR. JATIN, S/o Late Sh. Mahesh Kumar, R/o House No. 340, Village & Post Office Bhadana, Sonipat, Haryana : 131403.
8. MS. KOKIL SURI, W/o Late Sh. Rajiv Suri, R/o 1/5288, Gali No.10, Balbir Nagar, Shahdara, Delhi-110032.
9. MR. RITIN KUMAR, S/o Late Sh. Pradcep Kumar, Z-567, Ground Floor, CPWD Colony, Timarpur, Delhi-110054.
10. Ms. SHEETAL, W/o Late Sh. Deepak Kumar, R/o S-3, 2nd Floor, B-1, Type-1, Kalayanvas, Delhi-110011.

[Signature]
11.3.26

Administrative officer (Judicial).
Administration-II, Central,
Tis Hazari Courts, Delhi